Upliftment of Tribals

1957. SHRI SANTOSH BAGRODIA: Will the Minister of TRI BAL AFFAIRS be pleased to state:

(a) how do Government plan so that the tribals can also develop in every social and educational sphere with the same level and quality as others; and

(b) what is the total plan expenditure on this account during the last five years and how much is planned for next five years?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) The Ministry has been planning and also implementing various Central and Centrally Sponsored Schemes for social and educational development of the Scheduled Tribes through State Government, Union Territory Administrations and through Non-Governmental Organisations. The Tribal Sub-Plan strategy has been introduced since Fifth Plan to bridge the gap between tribal areas and other areas in order to improve the quality of life of Scheduled Tribes.

(b) The plan expenditure incurred during Eighth Five Year Plan (1992—97) was Rs. 1964.23 crores. The total approved outlay for the Ninth Five Year Plan (1997—2002) is Rs. 414.13 crores excluding the outlay under the Scheme of Special Central Assistance and Grants under Article 275(1) of the Constitution which are not final.

Tribal Welfare Schemes in Bihar

1958. SHRI K. RAHMAN KHAN: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the number of Centrally-sponsored Tribal Welfare Schemes presently running in Bihar;

(b) since when these schemes are in operation, togetherwith the amount allocated and spent, so far; and

(c) what has been net impact of these schemes?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) There are seven centrally sponsored tribal welfare schemes presently being implemented by this Ministry in the State of Bihar. Details are given in enclosed Statement-I (*See* below).

(b) Details are given enclosed Statement-I (See below).

(c) As the Govt, of Bihar is not implementing the programme properly the net impact which was intended to is negligible.

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